

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:97
ANSWERED ON:10.08.2007
PERFORMANCE OF SGRY SGSY AND NSAP
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the provisions regarding the issue of funds under the Sampoorna Grameen Rozgar Yojana (SGRY), Swarna Jayanti Grameen Swarozgar Yojana (SGSY) and National Social Assistance Programme (NSAP);
- (b) whether these provisions are being complied;
- (c) if the details of the funds issued State-wise, year-wise;
- (d) if not the reasons therefor;
- (e) the provisions regarding fixation of target for beneficiaries under the scheme; and
- (f) the details of the targets and achievement, State-wise, year-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (f) The funds under schemes Sampoorna Grameen Rozgar Yojana (SGRY) and Swarna Jayanti Gram Swarozgar Yojana (SGSY) are released in two instalments. The first instalment is generally released without condition to the districts which have received second instalment during the previous year. The second instalment is released when the stipulated conditions with regard to fund utilization, contribution of State's share etc. are fulfilled. SGRY is a self targeting programme. Indicative targets are suggested for mandays generation on the basis of cash and monetized value of foodgrains. Under SGSY, special safeguards have been provided to vulnerable sections by way of reserving 50% benefits for SCs/STs, 40% for women and 3% for physically challenged persons.

Under National Social Assistance Programme (NSAP), the release of the Additional Central Assistance (ACA) to the States is made automatically by the Ministry of Finance in equal instalments on monthly basis until December of the financial year. The States should utilise at least 50% of the ACA by December of the financial year so that the ACA for the remaining three months of that financial year could be released. The number of beneficiaries under the schemes of NSAP are determined by the State Governments.

State-wise and year-wise funds released and achievements made under SGRY and SGSY during 2005-06 and 2006-07 are given at Annexure-I. The funds released as ACA and number of beneficiaries covered under the schemes of NSAP during 2005-06 and 2006-07 are given at Annexures II and III respectively.